

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**CA-872/2019 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

**Sonal Anand**

**....OPERATIONAL CREDITOR**

**Vs.**

**International Trenching (P) Ltd**

**....RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Gaurav Mitra, Mr. Aditya Gauri, Mr. Dhanajaya Sud &  
Mr. Amar Vivek Advocates in CA-872/19

For the Respondent/CD

: Mr. Rajesh Rai, Advocate for R-3

For the Intervener

: Mr. Dhananjaya Sud & Mr. Aditya Gauri, Advocates for RP  
Ms. Mekhala Srivastava, Advocate for statutory Auditor

**ORDER**

**CA-872/2019 :**

Both sides are present. Counsel for the Respondent-3 prayed for adjournment. The Counsel for the Applicant submitted that if adjournment is granted on the request of the Counsel for R-3, then permission be granted for filing the Rejoinder. The permission is granted for filing rejoinder with the direction to provide advance copy of the same to the other side. Thereafter, the parties are directed to file the Notes on submissions.

List the matter on 19.3.2021.

- sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**IA-1640 /2019 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

**Sonal Anand**

**Vs.**

**International Trenching (P) Ltd**

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant/OC :**

**For the Respondent/CD**

**For the Intervener**

**: Mr. Rajesh Rai, Advocate for R-3**

**: Mr. Gaurav Mitra, Mr. Amar Vivek, Mr. Dhananjaya Sud &**


**Mr. Aditya Gauri, Advocates for RP**


**ORDER**

**IA-1640/2020 :**

Both sides are present. Pleadings are complete. The matter is posted for making final submissions.

List on 19.3.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**IA-1886/2020 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

**Sonal Anand**

**Vs.**

**International Trenching (P) Ltd**

**...OPERATIONAL CREDITOR**

**...RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD :

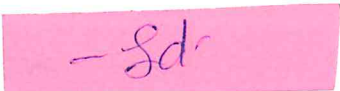
For the Intervener : Mr. Gaurav Mitra, Mr. Amar Vivek, Mr. Dhananjaya Sud &  
Mr. Aditya Gauri, Advocates for RP

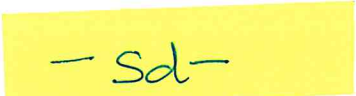
**ORDER**

**IA-1886/2020 :**

Pleadings are complete. The matter is posted for making final submissions.

List on 19.3.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**IA-2910/2020 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

**Sonal Anand**

**Vs.**

**International Trenching (P) Ltd**

**...OPERATIONAL CREDITOR**

**...RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant/OC :**

**For the Respondent/CD**

**For the Intervener**

**: Ms. Anjali Sharma, Advocates for directors of CD**

**: Mr. Gaurav Mitra, Mr. Amar Vivek, Mr. Dhananjaya Sud &  
Mr. Aditya Gauri, Advocates for RP**

**ORDER**

**IA-2910/2020 :**

Both sides are present. The Counsel for the Respondent-1 & Respondent-2 are directed to provide a copy of the objections to the Counsel for the Petitioner.

List the matter on 19.3.2021.

-sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**CA-1102/2021 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

**Sonal Anand**

**Vs.**

**International Trenching (P) Ltd**

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : -

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA-1102/2021 :**

The relief has already been granted. Hence, this IA has become infructuous. The same is **dismissed**. Let the same be consigned to record room.

— Sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.114**  
**CA-107/2019 in**  
**IB-889 /(ND)/2019**

**IN THE MATTER OF:**

Sonal Anand

Vs.

International Trenching (P) Ltd

....OPERATIONAL CREDITOR

....RESPONDENT

**SECTION :**

U/s. 9 IBC, 2016

**Order delivered on 05.3.2021**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD

For the Intervener

: Mr. Rajesh Rai, Advocate for R-3

: Mr. Gaurav Mitra, Mr. Amar Vivek, Mr. Dhananjaya Sud &  
Mr. Aditya Gauri, Advocates for RP

Ms. Mekhala Srivastava, Advocate for statutory Auditor

**ORDER**

**CA-107/2019 :**

Both sides are present. Pleadings are complete. The matter is posted for making final submissions.

List on 19.3.2021.

-sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)